

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH**

ITEM No.105  
(MP) CP(IB) 68 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Indian Potash Ltd

V/s

Summan Phosphates & Chemicals Ltd

.....Applicant

.....Respondents

**Order delivered on 24/03/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Ld. Adv. Mr. Ajit Singh Johar

For the Respondents

: Ld. Adv. Mr. Vijay Assudani

**ORDER**

Pleadings are complete.

At the request of the Learned Counsel for the Corporate Debtor, the matter stands adjourned final hearing on 06.05.2022.

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

Braj Mohan/ Neeraj

**MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**